

ITEM NO.41

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).137/2022

MOST REV. DR. PETER MACHADO & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 87169/2022 - EARLY HEARING APPLICATION, IA No. 51334/2022 - EXEMPTION FROM FILING O.T.)

Date : 05-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Ms. Sneha Mukherjee, Adv.
Mr. Jaiwant Patnagar, Adv.
Ms. Lija Merinjohn, Adv.
Ms. Sanbha Rumnong, Adv.
Mr. Aakarsh Kamra, AOR
Mr. Siju Thomas, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Ms. Poornima Singh, Adv.
Ms. Manisha Chava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr Tushar Mehta, learned Solicitor General, seeks a short adjournment to place a preliminary affidavit to assist the Court.
- 2 List the petition on 16 August 2022.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(RAM SUBHAG SINGH)
COURT MASTER